

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1259
TO BE ANSWERED ON 28TH JULY, 2015

IRREGULARITIES IN PROCUREMENT

1259. SHRI P. KUMAR:
SHRI KIRTI AZAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) total quantity of wheat and paddy produced and procured during the last one year and the current year, State-wise;
- (b) whether complaints have been received from various States about irregularities in procurement of paddy and wheat in these States;
- (c) if so, the details thereof and the reasons for the said irregularities; and
- (d) the remedial steps being taken in this regard?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a): The quantity of wheat and paddy produced and procured during last year and current year, State-wise is at Annex-I.

(b): Yes, Madam.

(c) & (d): The details of the complaints and the remedial steps taken with regard to the complaints of irregularities in procurement of paddy and wheat from various states during 2013-14 and 2014-15 are at Annex-II.

Annex-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 1259 DUE FOR ANSWER ON 28.07.2015 IN THE LOK SABHA

State-Wise Production, Procurement of Foodgrains.

Paddy (in terms of Rice)

WHEAT

In Lakh Tons

In lakh tonnes

STATE/UT	KMS 2013-14		KMS 2014-15	
	\$Production	Procurement	\$\$Production	*Procurement
A&N ISLANDS	0.00	0.00	0.00	0
ANDHRA PRADESH	127.25	37.37	109.33	35.16
TELANGANA	0.00	43.53		34.50
ASSAM	49.27	0.00	48.41	0.11
BIHAR	55.06	9.42	56.94	16.30
CHANDIGARH	0.00	0.12	0.00	0.10
CHHATISGARH	67.16	42.90	60.21	33.55
DELHI	0.00	0.00	0.00	0.00
GUJARAT	16.36	0.00	17.08	Neg
HARYANA	39.98	24.06	40.06	20.13
HIMACHAL PRADESH	1.21	0.00	1.13	0.00
JAMMU & KASHMIR	6.11	0.00	4.54	0.00
JHARKHAND	28.11	0.00	31.66	0.02
KARNATAKA	35.73	0.00	34.73	0.83
KERALA	5.09	3.59	5.82	3.74
MADHYA PRADESH	28.45	10.45	33.09	8.07
MAHARASHTRA	31.20	1.61	27.79	1.20
NAGALAND	0.00	0.00	0.00	0.00
ORISSA	76.13	28.01	78.07	34.86
PONDICHERY				0.00
PUNJAB	112.67	81.06	111.07	77.81
RAJASTHAN	3.12		3.12	0.00
TAMIL NADU	53.50	6.84	57.44	9.43
UTTAR PRADESH	146.36	11.27	121.62	16.81
UTTRANCHAL	5.78	4.63	6.07	4.65
WEST BENGAL	153.71	13.59	151.89	18.07
Others	24.20	0.00	25.24	0.00
ALL INDIA TOTAL :	1066.45	318.45	1025.38	316.14

* As on 23-07-2015

**As on 13-07-2015

\$ As per final Advacne Estimates of Production of Foodgrains for Crop Year 2013-14

\$\$ As per third Advacne Estimates of Production of Foodgrains for Crop Year 2014-15

STATE/UT	RMS 2014-15 (CROP YEAR 2013-14)		RMS 2015-16 (CROP YEAR 2014-15)	
	\$Production	Procurement	\$\$Production	**Procurement
Punjab	176.2	116.41	165.48	103.44
Haryana	118	64.95	107.39	67.78
Uttar Pradesh	298.91	6.28	300.82	22.67
Uttarakhand	8.42	0.01	8.48	0.04
Madhya Pradesh	129.37	70.94	133.71	73.09
Gujarat	46.94	0.00	28.31	0.73
Rajasthan	86.63	21.59	74.62	13.00
Bihar	47.38	0.00	48.22	0.00
Jharkhand	3.7	0.00	3.35	0.00
Karnataka	2.1	0.00	1.63	0.00
Delhi	0.00	0.00	0.00	0.02
Jammu & Kashmir	6.02	0.00	5.82	0.00
Maharashtra	16.02	0.00	11.56	0.00
Orissa	0.01	0.00	0.00	0.00
Himachal Pradesh	6.71	0.00	5.86	0.00
Chandigarh		0.05	0.00	0.11
West Bengal	9.28	0.00	9.50	0.00
Chhattisgarh	1.34	0.00	1.36	0.00
Andhra Pradesh	0.04	0.00	0.00	0.00
Assam	0.4	0.00	0.4	0.00
Others	1.02	0.00	1.09	0.00
Total :	958.49	280.23	907.76	280.88

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE UNSTARRED QUESTION NO. 1259 DUE FOR ANSWER ON 28.07.2015 IN THE LOK SABHA

The details of the complaints and the remedial steps taken with regard to the complaints of irregularities in procurement of paddy and wheat from various states during 2013-14 and 2014-15 are as follows:-

As on 07.05.2015

Sl. No.	State	Name of complainant	Subject & date of the complaint	Action taken/present Status
1.	Rajasthan	Shri K D Charan, Manager (A/cs)	Irregularities in wheat purchase in Rajasthan through Shree Shubham Logistics Pvt. Ltd.	The complaint was investigated by Hqrs. The engagement of M/S Shree Shubham Logistics Pvt. Ltd. by Rajasthan State Warehousing Corp. was not found proper. GOI agreed with the findings of FCI's report and disallowed the provisional administrative charges to RSWC/SSL and requested the state agency to submit final accounts in order to examine their claim. RSWC discontinued engagement of M/S SSL for the current RMS 15-16.
2.	Rajasthan	Sh. Aziz Mohammad, Sh. Rajendra Kumar, Sh. Kishan & Sh. Ramlal	Corruption during Wheat procurement during 2012-13 at Nikumbh Village, Chittorgarh Centre, dated 01.07.2013 & 21.11.2013	The complaint was found baseless and no further action is required.
3	Jharkhand	Sh. Aman Kumar, Daltan Ganj, Jharkhand	Crippled functioning of FCI at Jharkhand related to wheat procurement dt. 24.10.2013	Matter was investigated by ZO(E) and matter closed with approval of Competent Authority. No further steps required.

4	Madhya Pradesh	Shri Majhar Kabir, Spokesperson, Distt. Congress Committee, Raisen (MP)	Alleged malpractices in procurement of wheat in the State of Madhya Pradesh.	The matter pertains to State Govt. Agency of MP i.e. Nagrik Apurti Nigam and the same were investigated by the State Govt. Agency. No action by FCI is required.
5	Gujarat	Pseudonymous (Shri Jagdish H Shah, Himmatnagar, Gujarat) Complaint dated 26.10.2013.	Paddy/Rice Procurement Scandal of Five Crore during KMS 2011/2012 in Gujarat Region.	Irregularities due to non adherence of non-DCP procedure in acceptance of rice was found. Matter has been investigated and SCN has been issued to the then GM(R), Gujarat. The matter is under examination by Vig. division.
6	Chhattisgarh	News Clipping dated 14.07.2013 published in Dainik Bhaskar captioned as	"Paddy Worth Rs. 105 Crores Missing in CG".	Chhattisgarh being a DCP State, no details about any paddy shortages are available with FCI. The matter was taken up with the State Govt. to ascertain the factual position but no reply has been received.
7	Uttar Pradesh	Shri M K Sharma, ex employee, FCI received through MoCAF&PD on 24.06.2014	Irregularities in wheat purchase at FCI, DO Saharanpur	Most of allegations were not substantiated.
